

who are in the marginal pay group. No further protection is considered necessary to those who are drawing a basic pay of Rs. 525.

(c) The difference between the total of basic pay and dearness allowance will be Rs. 56.

**WANCHOO COMMITTEE ON
SPECIAL ALLOWANCE FOR
SENIOR TECHNICAL SUPERVISORS**

840. SHRI ARJUN ARORA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have considered the recommendation of the VVanchoo Committee relating to the granting of special allowance to the Senior Technical Supervisors in the Railways in line with the production units like Chittaranjan Locomotive Works, Integral Coach Factory and Diesel Locomotive Works; and

(b) whether it is a fact that the Railway Accidents Inquiry Committee have recently recommended the grant of higher status and emoluments to the Senior Supervisors in the Mechanical and Electrical Departments of the Indian Railways?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a) The Committee (R.A.I.C. 1968) did not make any such specific recommendation.

(b) The Railway Accidents Enquiry Committee have recommended that with a view to restoring the position and authority of Senior Supervisors and strengthening the measure and quality of their supervision over the working of staff, certain posts should be upgraded on a selective basis and also that the topmost grade of supervisors in general should properly be raised, keeping in view the present day conditions. This recommendation, naturally, covers supervisors of the Mechanical and Electrical Departments also, among others.

841. [Transferred to the 29th May, 1970.]

**PAYMENT MADE ON FALSE T.A.
CLAIMS IN ALLAHABAD DIVISION**

842. SHRI SRI KANT MISHRA :
SHRI JAGDISH PRASAD
MATHUR :

Will the Minister of RAILWAYS be pleased to state :

(a) the number of TCs and T. l.fcs in the Allahabad Division of the Northern Railway, separately, who have been found to have received payments on false travelling allowance claims during the years 1968, 1969 and up to April 1970, month-wise separately;

(b) whether any action has been taken against the defaulting staff and the officers concerned to avoid further leakage of revenue in this manner; and

(c) whether it is proposed to order a thorough probe to stop further leakage of revenue through payment of false T.A. claims and to fix responsibility?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA) : (a) to (c). No case of drawal of false Travelling Allowance during the year 1969 by the TCs/T.T.Es. of Allahabad Division has come to notice. For the year 1968 and for 1970 (January to April, 70), information is being gathered and will be laid on the Table of the House.

**GOODS HANDING CONTRACT AT
MIRZAPUR STATION**

843. SHRI SRI KANT MISHRA :

SHRI JAGDISH PRASAD
MATHUR :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that goods quoted for individual items in the ten-handling contract at Mirzapur station on the Northern Railway was awarded to Shri Chabboo with effect from the 1st December, 1968 on the plea of over all lowest valuation of his tender;

(b) whether it is a fact that the rates der by one of the tenderers Shri Bhullan were more advantageous to the Railway when compared with the rates accepted
ihri Chabboo;

(c) if so, the reasons for not accepting the tender quoted by the said Shri Bhullan which was most advantageous to the Railway; and